

उ०प्र० राज्य के जनपद न्यायालयों में ई०फाईलिंग हेतु मार्गदर्शक

(Guide for E-Filing of Cases in Uttar Pradesh District Courts)

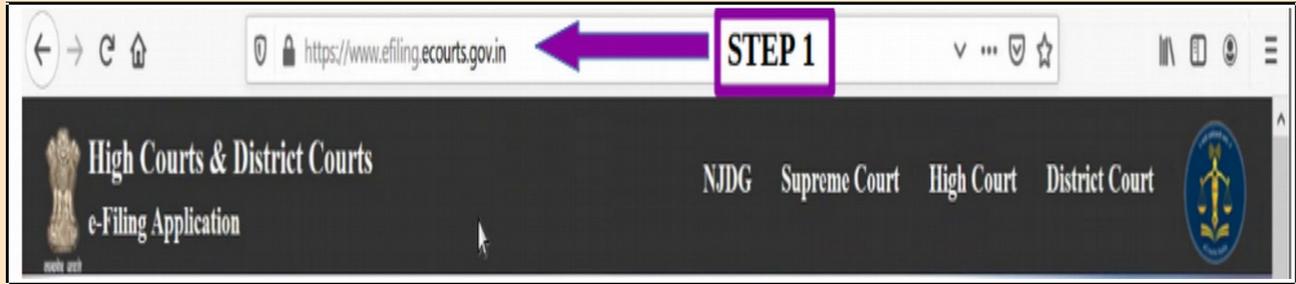


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आधुनिक भारत में न्यायपालिका की कार्यप्रणाली भी परिवर्तित हो रही है। नये डिजीटल युग में न्यायपालिका के समस्त हितधारकों को भी अपने कार्य में परिवर्तन लाना ही समय की माँग है। यह मार्गदर्शिका (गाईड) आपको ई०फाईलिंग हेतु सहायता प्रदान करेगी। ई०फाईलिंग के जरिए आप नये युग के आधुनिक अधिवक्ता बन सकते हैं एवम् भारतवर्ष के सम्यक विकास में भागीदार बन सकते हैं।

प्रथम चरण

ई०फाईलिंग हेतु आपको www.efiling.ecourts.gov.in पर पंजीकृत होना अनिवार्य है। पंजीकरण उपरान्त आपके पास User-ID एवम् Password नोट होना आवश्यक है।



द्वितीय चरण

अपने इंटरनेट से जुड़े कम्प्यूटर के ब्राउजर में www.efiling.ecourts.gov.in टाईप करके आप ऑनलाईन पोर्टल तक जा सकते हैं। उक्त पर जाकर अपने राज्य का चयन करें।

उपरोक्त पोर्टल में आप अपना User-ID एवम् Password अंकित करने के उपरान्त "Captcha" को भरकर लॉगइन कर सकते हैं।



The image shows a blue-themed login form titled "LOGIN". It contains the following fields and elements:

- USER-ID:** A text input field with the placeholder "User-Id".
- PASSWORD:** A text input field with the placeholder "Password".
- CAPTCHA:** A section containing a CAPTCHA image showing the numbers "188857" and a "Captcha" input field with a lightning bolt icon.
- LOGIN:** A large blue button.
- Forgot your password ?** and **Forgot your User-Id ?** links below the button.

तृतीय चरण

लॉगईन उपरान्त आपको अपने कम्प्यूटर स्क्रीन पर निम्न डैशबोर्ड दर्शित होगा जिसमें आप अपने ई०पंजीकृत वादों (**e-filed cases**) की जानकारी तथा उनकी स्थिति (**Status**) की जानकारी प्राप्त कर सकते हैं।

The screenshot displays the e-Filing dashboard interface. On the left is a blue navigation sidebar with the following menu items: Home, New Case, Documents, Deficit Court Fee, Interim Application, Reports, Contacts, and News & Events. The main content area is titled "My e-Filing Status" and contains several colored tiles representing different case statuses, each with a count of 0. The tiles are: Draft (blue), Pending Acceptance (orange), Not Accepted (red), Deficit Court Fee (green), Pending Scrutiny (orange), and Defective (red). Below this is the "My e-filed Cases" section, which includes tiles for e-Filed Cases (blue), e-Filed Documents (grey), Deficit Court Fee (green), IA (grey), Rejected Cases (red), and Idle/Unprocessed e-Filed No.'s (orange). At the top right of the dashboard, there is a search bar labeled "SEARCH FOR..." with a "Go!" button and a "Logout" link.

Category	Status	Count
My e-Filing Status	Draft	0
	Pending Acceptance	0
	Not Accepted	0
	Deficit Court Fee	0
	Pending Scrutiny	0
	Defective	0
My e-filed Cases	e-Filed Cases	0
	e-Filed Documents	0
	Deficit Court Fee	0
	IA	0
	Rejected Cases	0
	Idle/Unprocessed e-Filed No.'s	0



e-Filing



Welcome,
VIDHATHA
PANUGANTI

[View Profile](#)

Last Login :

IP Address :



Home



New Case



उपरोक्त डैशबोर्ड में आप न्यू केस (**New Case**) के बटन पर क्लिक करके अपना नया केस जरिये कम्प्यूटर न्यायालय में दायर कर सकते हैं।

चतुर्थ चरण

न्यू केस के ऑप्शन/बटन पर क्लिक करने के उपरान्त आपको निम्न विण्डो दर्शित होगी। उक्त विण्डो में आपको यह चुनना होगा कि आप अपना वाद माननीय उच्च न्यायालय में दायर करना चाहते हैं या निचली अदालत में दायर करना चाहते हैं। उक्त चयन आप रेडियो बटन पर क्लिक करके कर सकते हैं। तदोपरान्त आपको वाद की प्रकृति के बारे में चयन करना होगा जैसे कि वाद सिविल है या क्रिमिनल। उक्त चयन रेडियो बटन पर क्लिक करके आप करेंगे। तदोपरान्त आप वाद की प्रकृति का भी चयन **"Matter Type"** एवम् **"Case Type"** से करेंगे। आपको यह भी करना होगा कि वाद **"MACT"** के मामले से जुड़ा है या नहीं। इसके बाद आपको मामले की प्रकृति का चयन करना होगा कि वह मामला अर्जेंट श्रेणी का है या साधारण श्रेणी का है। आपको न्यायालय इस्टैब्लिशमेंट (**Establishment**) का भी चयन करना होगा। उपरोक्त समस्त जानकारी अंकित करने के उपरान्त आप **"Submit Button"** पर क्लिक कर सकते हैं। यदि कोई त्रुटि हो गई हो तो आप **"Reset Button"** का चयन करके उपरोक्त जानकारी पुनः अंकित कर सकते हैं।

New Case : Where to file

NOTE :

- Complete detail related to the case, whichever is provided in paperbook, is mandatory to fill at the time of e-filing of the case.
- Entry of Name, Address, Age and Relation of Petitioner/Respondent should be same as provided in Memo of Party.
- Details of Extra petitioners/respondents is required to be enter in "Extra Party" field and it should be same as provided in "Memo of Party".

HIGH COURT LOWER COURT

High Court * :

CIVIL CRIMINAL

Matter Type * :

Case Type * :

Is MACT Matter * : Yes No

Is chosen case type of MACT (Motor Accident Claim).

Matter Nature * : Urgent Ordinary

To Be Listed Before:

Reset

Submit

पंचम चरण

उपरोक्त वाद की प्रकृति एवं न्यायालय के चयन उपरान्त आपके समक्ष एक डिजीटल फॉर्म खुलकर आएगा। उक्त फॉर्म 12 पृष्ठ का होगा। उक्त 12 पृष्ठ में से कुछ पृष्ठ अनिवार्य हैं तथा कुछ वैकल्पिक हैं। 12 पृष्ठ को निम्न रंगों से भिन्न किया गया है।

- नीला – नीले रंग से सक्रिय पृष्ठ का निर्धारण होगा। यानि उक्त पृष्ठ पर आप इस वक्त अपनी जानकारी अंकित कर रहे हैं।
- हरा- हरे रंग से वह पृष्ठ दर्शित किये जायेंगे जिनकी जानकारी आपके द्वारा अंकित जा चुकी है।
- नारंगी- नारंगी रंग से वह पृष्ठ दर्शित होंगे जो कि वैकल्पिक हैं।
- लाल- लाल रंग से अंकित पृष्ठ आपको अनिवार्य रूप से भरने हैं।

Filing Form Back

● Active ● Done ● Optional ● Required

1 Petitioner / 2 Respondent / 3 Extra Information / 4 Extra Party / 5 Case Detail / 6 Act-Section / 7 Subordinate Court / 8 Sign Method / 9 Upload Document / 10 Pay Court Fee / 11 Affirmation / 12 View

वादी/प्रार्थी का विवरण

प्रथम पृष्ठ पर आपको वादी/शिकायतकर्ता की समस्त जानकारी को अंकित करना होगा। जिन कॉलम के आगे स्टार चिन्ह अंकित होगा उन कॉलम की जानकारी भरना आपके लिए अनिवार्य होगा। उक्त प्रथम पृष्ठ की जानकारी अंकित करने के उपरान्त आप "Save Button" पर क्लिक करके जानकारी को कम्प्यूटर में दर्ज करा सकेंगे।

Complainant / Petitioner Information

Organisation :	<input type="checkbox"/>	Email :	<input type="text" value="EMAIL"/>
Complainant / Petitioner * :	<input type="text" value="RAWINDRA MADHAVA"/>	Mobile * :	<input type="text" value="7766554433"/>
Relation of Complainant / Petitioner with relative name * :	<input type="text" value="Father"/>	Address * :	<input type="text" value="MADHAV TRANSPORT, BALLARI"/>
Relative Name * :	<input type="text" value="RAMAKRISHNA"/>	State * :	<input type="text" value="KARNATAKA"/>
Date of Birth :	<input type="text" value="DD/MM/YYYY"/>	District * :	<input type="text" value="BALLARI"/>
Age * :	<input type="text" value="45"/>	Taluka :	<input type="text" value="SELECT TALUKA"/>
Gender * :	<input checked="" type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Other	Town :	<input type="text" value="BELLARY"/>
Religion :	<input type="text" value="HINDU"/>	Ward :	<input type="text" value="SELECT WARD"/>
Caste :	<input type="text" value="HINDU"/>	Village :	<input type="text" value="SELECT VILLAGE"/>
		Pincode :	<input type="text" value="PINCODE"/>
		Police Station Code :	<input type="text" value="Select Police Station"/>

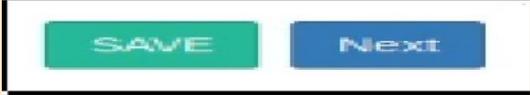


"Save Form" से आपको एक ई०फाईलिंग नम्बर मिलेगा जिससे आप भविष्य में अपने वाद की जानकारी प्राप्त कर सकेंगे।

A screenshot of a white rectangular box with a black border. Inside the box is a red horizontal bar containing the text "e-Filing No : EC-KABIFF-00012-2020" in white font.

e-Filing No : EC-KABIFF-00012-2020

उक्त "Save Button" के बगल में दिये गये "Next Button" के क्लिक करने के उपरान्त आप द्वितीय पृष्ठ पर जा सकते हैं।

A screenshot of two buttons side-by-side. The left button is green with the word "SAVE" in white capital letters. The right button is blue with the word "Next" in white capital letters.

SAVE

Next

प्रतिवादी/अभियुक्त की जानकारी

द्वितीय पृष्ठ पर आप प्रतिवादी/अभियुक्त का पूर्ण विवरण अंकित कर सकते हैं।

Accused / Respondent Information

Organisation :	<input type="checkbox"/>	Email :	EMAIL <input type="text"/>
Accused / Respondent * :	<input type="text" value="RAHUL KUMAR"/>	Mobile :	MOBILE <input type="text"/>
Relation of Complainant / Petitioner with relative name :	Father	Address * :	AMARAPURA,BALLARI <input type="text"/>
Relative Name * :	SOMASHEKAR <input type="text"/>	State * :	KARNATAKA
Date of Birth :	<input type="text" value="DD/MM/YYYY"/>	District * :	BALLARI
Age :	AGE <input type="text"/>	Taluka :	SELECT TALUKA
Gender * :	<input checked="" type="radio"/> Male <input type="radio"/> Female <input type="radio"/> Other	Town :	BELLARY
Religion :	SELECT RELIGION	Ward :	SELECT WARD
Caste :	SELECT CASTE	Village :	SELECT VILLAGE
		Pincode :	PINCODE <input type="text"/>
		Police Station Code :	Select Police Station

यहाँ पर "Save Button" दबाने पर आपको निम्न मैसेज "Respondent Added Successfully!" प्राप्त होगा।

Respondent added successfully!

अतिरिक्त जानकारी (वैकल्पिक)

उक्त पृष्ठ पर आप वादी/शिकायतकर्ता तथा प्रतिवादी/अभियुक्त के बारे में विभिन्न जानकारी न्यायालय को प्राप्त करा सकते हैं, जैसे कि पासपोर्ट संख्या, पैन संख्या, फोन नम्बर इत्यादि।

Extra Party Information

Type * : Complainant / Petitioner Accused / Respondent

Organisation :

Email : EMAIL

Accused / Respondent * : SACHIN

Mobile : MOBILE

Relation of Accused / Respondent with relative name: Father

Address * : AMARAPUR BALLARI

Relative Name * : SOMASHEKAR

State : KARNATAKA

Age : AGE

District : BALLARI

Gender * : Male Female Other

Taluka : SELECT TALUKA

Religion: SELECT RELIGION

Town : SELECT TOWN

Caste : SELECT CASTE

Ward : SELECT WARD

Village : SELECT VILLAGE

Pincode : PINCODE

अतिरिक्त पक्षकारों का विवरण

उक्त पृष्ठ पर आप वाद में बनाए गए मुख्य पक्षकार के अतिरिक्त पक्षकारों का विवरण अंकित कर सकते हैं। इस स्तर पर यह बताना आवश्यक होगा कि अतिरिक्त पक्षकारों के विवरण को आप वाद के दायर होने के उपरान्त अपने स्तर से परिवर्तित नहीं कर सकेंगे। यह पृष्ठ वैकल्पिक है।

Complainant / Petitioner Extra Information			
Passport No :	<input type="text" value="PASSPORT NUMBER"/>	Alternate Address :	<input type="text" value="H.NO., STREET NO., CITY"/>
PAN No :	<input type="text" value="PAN NUMBER"/>	State :	<input type="text" value="SELECT STATE"/>
Fax No :	<input type="text" value="FAX NUMBER"/>	District :	<input type="text" value="SELECT DISTRICT"/>
Phone No :	<input type="text" value="PHONE NUMBER"/>	Taluka :	<input type="text" value="SELECT TALUKA"/>
Occupation :	<input type="text" value="OCCUPATION"/>	Town :	<input type="text" value="SELECT TOWN"/>
Country :	<input type="text" value="COUNTRY"/>	Ward :	<input type="text" value="SELECT WARD"/>
Nationality :	<input type="text" value="NATIONALITY"/>	Village :	<input type="text" value="SELECT VILLAGE"/>
Accused / Respondent Extra Information			
Passport No :	<input type="text" value="PASSPORT NUMBER"/>	Alternate Address :	<input type="text" value="H.NO., STREET NO., CITY"/>
PAN No :	<input type="text" value="PAN NUMBER"/>	State :	<input type="text" value="SELECT STATE"/>
Fax No :	<input type="text" value="FAX NUMBER"/>	District :	<input type="text" value="SELECT DISTRICT"/>
Phone No :	<input type="text" value="PHONE NUMBER"/>	Taluka :	<input type="text" value="SELECT TALUKA"/>
Occupation :	<input type="text" value="OCCUPATION"/>	Town :	<input type="text" value="SELECT TOWN"/>
Country :	<input type="text" value="COUNTRY"/>	Ward :	<input type="text" value="SELECT WARD"/>

वाद विवरण

उक्त पृष्ठ पर आप दायर किये जा रहे वाद के वादकारण, दिनांक, विवाद के स्थान, याचना इत्यादि का विवरण अंकित कर सकते हैं। उक्त पृष्ठ पर आपको **Hide Party** का विकल्प उपलब्ध होगा। उक्त विकल्प आप पक्षकारों के विवरण को गोपनीय रखने हेतु प्रयोग में ला सकते हैं जैसे कि पॉस्को से जुड़े मामले या वैवाहिक मामले इत्यादि। उक्त विकल्प के चयन उपरान्त पक्षकारों की जानकारी इंटरनेट पर गोपनीय रहेगी।

Case Detail

Cause of Action :	<input type="text" value="ENTER CAUSE OF ACTION"/>	Date of Cause of Action :	<input type="text" value="02/04/2020"/>
Important information or Subject or Reason :	<input type="text" value="SUBJECT OR REASON"/>	Claim Amount :	<input type="text" value="AMOUNT"/>
Prayer :	<input type="text" value="Permanent Injunction"/>	Relief Claim :	THE PLAINTIFF PRAYS FOR PERMANENT INJUNCTION AGAINST DEFENDANT NO. RESTRAINING THEM/HIM FROM _____
Hide Parties :	<input type="checkbox"/>		

Dispute Arising Out Of

State :	<input type="text" value="SELECT STATE"/>	Taluka :	<input type="text" value="SELECT TALUKA"/>
District :	<input type="text" value="SELECT DISTRICT"/>	Village :	<input type="text" value="SELECT VILLAGE"/>

एक्ट/सैक्शन

उक्त पृष्ठ पर आप दायर किये जा रहे वाद के अधिनियम एवं धारा की जानकारी को अंकित करेंगे। यह अनिवार्य है।

Act Information

Act * :

CODE OF CIVIL PROCEDURE ▼

Act Section * :

ORDER,21,RULE,11 ⓘ

Add more..

Previous

SAVE

Next

साईन मैथड

उक्त पृष्ठ पर आपको अपने वाद के सम्बन्ध में दायर किये जा रहे दस्तावेज को हस्ताक्षरित करने का विकल्प उपलब्ध होगा। आप दायर किये जा रहे वाद के समर्थन में जिन दस्तावेज को अपलोड करना चाहते हैं, उन दस्तावेजों को आप तीन प्रकार से डिजिटल हस्ताक्षरित कर सकते हैं।

- आप उक्त दस्तावेजों को जरिये आधार हस्ताक्षरित कर सकते हैं।
- आप उक्त दस्तावेज को जरिये डिजीटल टोकन हस्ताक्षरित कर सकते हैं।
- आप उक्त दस्तावेज को जरिये मोबाईल ओ०टी०पी० हस्ताक्षरित कर सकते हैं।

Document(s) PDF(s) will be * : uploaded and later on eSigned using my Aadhaar
 uploaded digitally signed using Digital Token
 uploaded and later on eVerified using mobile OTP

If eSign using Aadhaar will be failed two times due to any technical reasons. e-Verification using Mobile will be automatically displayed at the very same page to proceed further.

NOTE : eFiling portal accepts digitally signed documents only. If you have digital token, you can upload documents digitally signed by token. Otherwise later you have to eSign those by providing your Aadhaar no. Therefore it is suggested to choose the option carefully as you will not be able to change this option later during filing of this Case.

Previous

SAVE

Next

अपलोड डॉक्यूमेंट

उक्त पृष्ठ के जरिये आप दायर किये जा रहे वाद के समर्थन में विभिन्न दस्तावेजों को न्यायालय के सी०आई०एस० सर्वर पर अपलोड कर सकते हैं। अपलोड किये जाने वाले दस्तावेज 50 एम०बी० से अधिक क्षमता के नहीं होने चाहिए। आप अपलोड किये गये दस्तावेज को डिलीट ऑप्शन से हटा भी सकते हैं। समस्त दस्तावेज को “Upload” किये जाने के उपरान्त “Next Button” दबाने पर अग्रिम पेज पर प्रस्थान करेंगे।

Document Information

Documents * : Documents Title * :

File * : No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Show entries Search:

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	 ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112dddb5d14a8dc1b1330b5f817890dba70f4acf18838acd8df61e	1 - 1	1	 Delete
2	VAKALATHANAMA	 ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHANAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	 Delete

Showing 1 to 2 of 2 entries

कोर्ट फीस

दशम पृष्ठ कोर्ट फीस से सम्बन्धित है। उक्त पृष्ठ पर आपको दायर किये जा रहे वाद के सम्बन्ध में दी जा रही न्यायालय शुल्क का विवरण अंकित करना होगा। न्यायालय शुल्क का भुगतान आप जरिये डिमाण्ड ड्राफ्ट, ई०चालान तथा चैक से कर सकते हैं। उक्त भुगतान का विवरण आपको प्रस्तुत पृष्ठ पर अंकित करना होगा। आपको न्यायालय शुल्क के भुगतान के दस्तावेज जैसे डिमाण्ड ड्राफ्ट, ई०चालान तथा चैक की प्रति अपलोड भी करनी होगी। उक्त प्रति का आकार 20 एम०बी० से अधिक का नहीं हो सकता है।

Fee type * :	Select	Bank Name :	SELECT
Fee Amount * :	FEE AMOUNT	Challan/ Cheque/ DD/ eChallan No. * :	CHALLAN/ CHEQUE/ DD/ ECHALLAN N/
Payment Mode * :	SELECT	Challan/ Cheque/ DD/ eChallan Date * :	CHALLAN/ CHEQUE/ DD/ ECHALLAN D/
Upload Receipt * :	Browse... No file selected.	Select Party * :	SELECT

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

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प्रार्थी का सत्यापन

ग्यारहवें पृष्ठ में आपको वाद दायर करने वाले प्रार्थी का सत्यापन जरिये मोबाईल ओ०टी०पी० करना होगा। प्रार्थी के मोबाईल पर ओ०टी०पी० भेजी जाएगी। उक्त ओ०टी०पी० का अंकन आपको करना होगा। इस प्रकार आप प्रार्थी का सत्यापन करा सकेंगे।

Applicant/Complainant/Litigant Affirmation

Applicant/Complainant/Litigant Affirmation :  [View Applicant/Complainant/Litigant Affirmation](#)

✔ One Time Password (OTP) has been sent to your mobile *****66.

Mobile OTP * :  Verify OTP

Document eVerified by Mobile OTP 

On Date : 02-05-2020 21:29:16 PM

Using Mobile : *****66

By Litigent : RAVINDRA MADHAV

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उपरोक्त प्रकार से आपको स्वयं अधिवक्ता सत्यापन भी कराना होगा। आपको अपना मोबाईल नम्बर एवं नाम अंकित करना होगा। उक्त मोबाईल नम्बर पर "Send OTP" बटन दबाने पर भेजी जाएगी। उक्त ओ०टी०पी० के अंकन उपरान्त आपका भी सत्यापन हो जाएगा। इस प्रकार आप समस्त वाद दायर करने के प्रक्रिया को पूर्ण कर सकते हैं।

Advocate Identification and Verification

Advocate Identification and Verification :  [View Applicant/Complainant/Litigant Identification and Verification](#)

Name * : 

Mobile * : 

[Send OTP](#)

Document eVerified by Mobile OTP 

On Date : 02-05-2020 21:29:53 PM

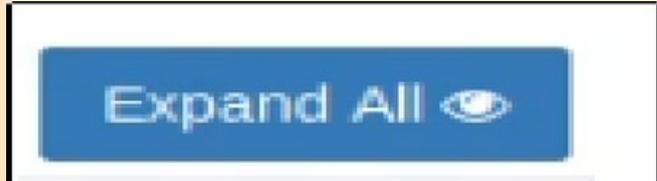
Using Mobile : *****66

By Advocate : GURUPRASAD B P

 [View eVerification](#)

अंतिम पृष्ठ

अंतिम पृष्ठ पर आपको "Expand All" का विकल्प उपलब्ध होगा जिसे आप पूर्व में अंकित किये गये 11 पृष्ठ के विवरण को देख सकेंगे एवं सत्यापित कर सकेंगे।

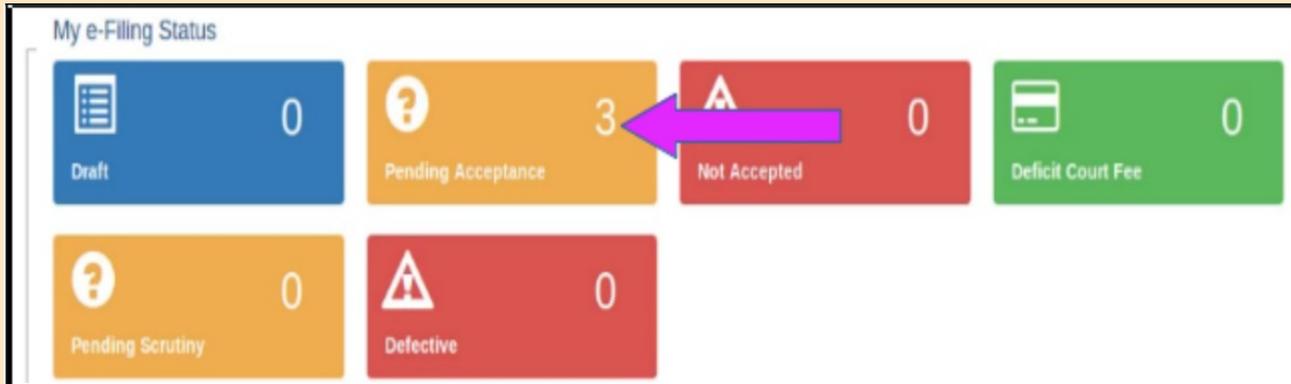


उक्त जानकारी को सही पाने के उपरान्त आप "Final Submit" पर क्लिक करके आप अपने वाद को अंतिम रूप से न्यायालय में दायर कर सकते हैं। उक्त बटन के दबाने पर आपको निम्न मैसेज दर्शित होगा जिससे आप यह जान सकेंगे कि आपके द्वारा दायर किये गये वाद न्यायालय के समक्ष स्वीकार्य हेतु लम्बित है।

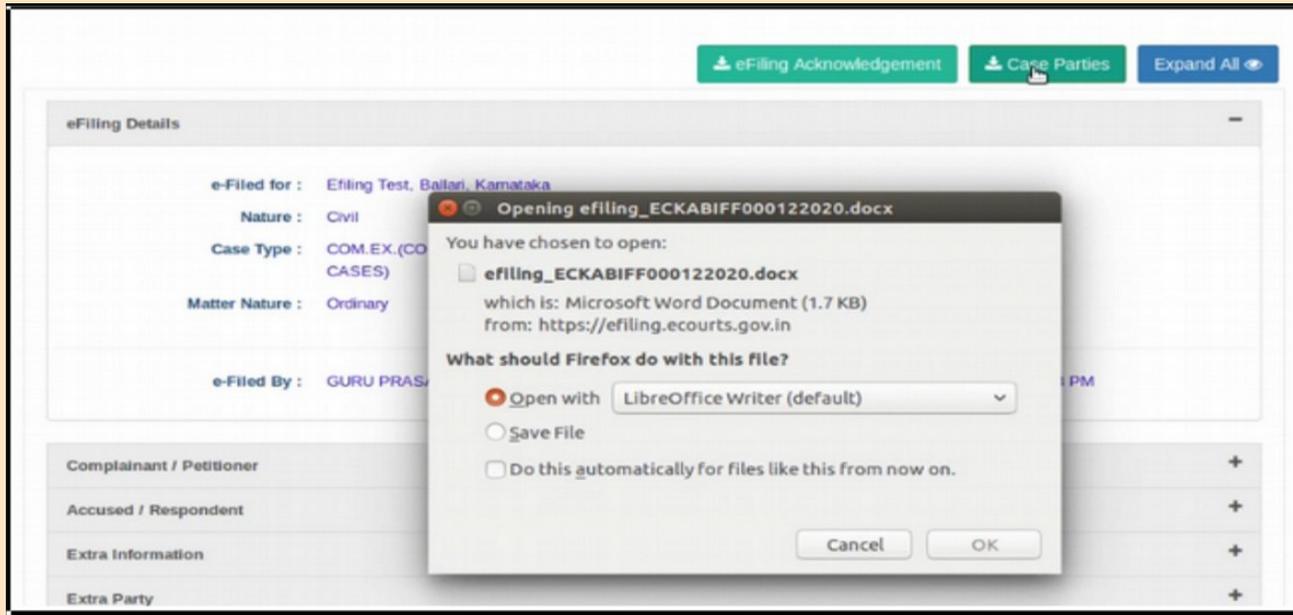


एकनाँलेजमेंट

डैशबोर्ड पर जाने के उपरान्त आप पीले कॉलम से अंकित "Pending Acceptance" के ऑप्शन पर क्लिक करके दायर किये गये वाद का लिखित एकनाँलेजमेंट "Acknowledgement" का प्रिंट ले सकेंगे।



यहाँ पर आप पक्षकारों का विवरण भी प्रिंट कर सकेंगे। उक्त विवरण "Case Parties" के बटन पर क्लिक करके प्राप्त कर सकेंगे।



इस प्रकार लिखित एक्नॉलेजमेंट दर्शित होगा।

EFILING TEST, BALLARI, KARNATAKA
Acknowledgement



e-Filing No : EC-KABIFF-00012-2020 e-Filed Date/Time : 02-05-2020 09:30:33 PM
Petitioner : RAVINDRA MADHAVA
Respondent : RAHUL KUMAR
IA(s) : 0
Advocate : Guru Prasad (KAR/1000/2019) Matter Nature : Ordinary
Efiling Admin : IV ADDL DISTRICT AND
SESSIONS JUDGE BALLARI
COMMERCIAL COURT
Payment Details :

Generated Date: 02-05-2020

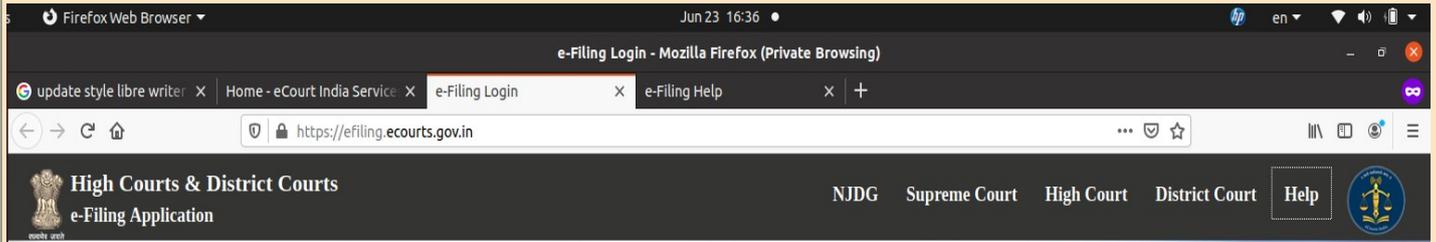
लॉगआऊट

आप होम स्क्रीन/डैशबोर्ड पर दिये गये विकल्प "Logout" पर क्लिक करके पंजीयन सत्र समाप्त कर बाहर आ सकते हैं।

इस प्रकार आप आधुनिक युग के स्मार्ट अधिवक्ता बन सकते हैं। आप अपने कार्यालय से ही न्यायालय में अपना वाद दायर कर सकते हैं। आप अपने वाद की पूरी जानकारी को भी प्राप्त कर सकते हैं तथा अपने वादों का सम्पूर्ण विवरण आपको एक क्लिक पर उपलब्ध होगा।

हैल्प

ई०फाईलिंग वेबसाइट पर समस्या होने पर आप वेबसाइट पर उपलब्ध हैल्प (Help) मैनुयु की सहायता ले सकते हैं।





eFiling Help

Videos (English) Videos (Hindi) Manuals Advocate Forms



How to Register on eFiling Portal ?



How to eFile a new Case ?

उक्त मैनुयु में जाने पर आपको अनेक विडियों तथा मैनुअल उपलब्ध होंगे, जिनको देखकर व पढ़कर आप स्वयं अपनी समस्या का निवारण कर सकते हैं।

नोट: उपरोक्त से संबंधित किसी भी समस्या के निवारण के लिए अपने जनपद न्यायालय के कम्प्यूटर सेंटर से संपर्क करें।